

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
ARROWS GLOBAL SERVICES INDIA PRIVATE LIMITED

1.	Name of corporate person	Arrows Global Services India Private Limited
2.	Date of incorporation of corporate person	16/03/2015
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies- Delhi
4.	Corporate identity number / limited liability identity number of corporate person	U74999HR2015PTC054892
5.	Address of the registered office and principal office (if any) of corporate person	B-808, Surya Vihar, Industrial Complex, Dundaheera, Gurgaon , Haryana -122016
6.	Liquidation commencement date of corporate person	05/08/2020
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Mr. Ashish Singh Registered Address: 811, 8 th Floor, Aggarwal Millennium Tower -1, Netaji Subhash Place, Pitampura, New Delhi – 110 034 Communication Address: 811, 8 th Floor, Aggarwal Millennium Tower -1, Netaji Subhash Place, Pitampura, New Delhi – 110 034 E Mail id: Isaadvocates@gmail.com Number: +91 9312680896 Reg. No: IBBI/IPA-002/IP-N00416/2017-2018/11230
8.	Last date for submission of claims	04/09/2020

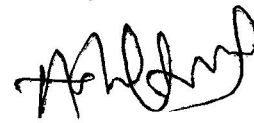
Notice is hereby given that the Arrows Global Services India Private Limited has commenced voluntary liquidation on 05/08/2020.

The stakeholders of Arrows Global Services India Private Limited are hereby called upon to submit a proof of their claims, on or before 04/09/2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Ashish Singh



Date: 08/08/2020

Place: New Delhi